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**Date:** 17/12/2025

## (2024) 06 OHC CK 0142 Orissa High Court

Case No: MATA No.200 Of 2024

Bibhudutta Swain APPELLANT

Vs

Priyadarsini Ray RESPONDENT

Date of Decision: June 28, 2024

Hon'ble Judges: Arindam Sinha, J; M.S.Sahoo, J

**Bench:** Division Bench **Advocate:** L. Mishra

Final Decision: Dismissed

## Judgement

## MATA no.200 of 2024 and I.A. no.239 of 2024

- 1. Mr. Mishra, learned advocate appears on behhalf of appellant-husband and submits, his client is aggrieved by judgment dated 25<sup>th</sup> August, 2023 of the Family Court, dismissing his petition for dissolution of the marriage. The appeal was presented on reported delay of 178 days. Application has been made for coondonation.
- 2. Issue notice along with this order on the appplication and the appeal. Accept one set of process fee for service by registered/speed post with AD. Applicant will put in requisites.

3. List on	19 <sup>th</sup> July,	2024.